

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1655/2026

STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

BHAIRAV NATH SINGH & ORS.

RESPONDENT(S)

IA No. 236319/2025 - EXEMPTION FROM FILING O.T.

Date : 04-06-2026 This matter was called on for hearing today.

[Partial Court Working Days Bench]

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Namit Saxena, AOR
Mr. Abhinav S. Aggarwal, Adv.
Ms. Anvi, Adv.

For Respondent(s) : Mr. Karan Verma, AOR

Upon hearing the counsel the Court made the following
O R D E R

List on 02.09.2026.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)